

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36 Janpath, New Delhi 110 001
(Tele No.23353503 FAX No.23753923)

No. L-1/210/2016/CERC

Dated the 7th September, 2016

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Communication System for inter-State transmission of electricity) Regulations, 2016.

In exercise of power conferred under clause (c) and (h) of sub-section (1) of Section 79 read with Section 178 of the Electricity Act, 2003 (the Act), the Commission has made draft regulations on the Central Electricity Regulatory Commission (Communication System for inter-State transmission of electricity) Regulations, 2016. The draft regulations alongwith Explanatory Memorandum are annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting suggestions/objections/comments from the stakeholders and interested persons on the draft regulations. The comments/suggestions/objections may be sent to the undersigned by 10.10.2016.

3. The comments/suggestions/objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Shubha Sarma)
Secretary